

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 569/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NATTHA SINGH

Respondent(s)

Date : 31-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR
Ms. Priyanka Singh, Adv.
Mr. Chandra Shekhar, Adv.

For Respondent(s)

Ms. Rajeshri Nivuratirao Reddy, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ld. Counsel for the Sole Respondent submits that he has received the copy of the pleadings. Four weeks' time, as a last chance is granted to the Sole Respondent to file Counter Affidavit.

Issue fresh reminder for Records.

List again on 31.03.2020.

RAJIV KALRA
Registrar

pm